Declaration of Assets and Liabilities

400	10/Pa	177				Yea	2023-24						
do	N	Ju I,M	ohan Thakur ,	son/dau	ghter/wife of	Suraj Nath Tha	kur						
K		ged <u>58</u> ye	ears, belonging										
Adm	р	Aged <u>58</u> years, belonging to <u>Bihar legislative assembly secretariat</u> service and presently working as <u>Lower Division Clerk</u> give herein below the details of the assets											
7	(i	mmovable me	yabla la la la	VISION CIER	give herein b	elow the details	of the assets						
- hun	oM "	minovable, mo	vable, bank bala	ance, etc.)	of myself, my spo	ouse and depend	lants*:						
200	\												
0001	A	Details o	f movable ass	ets									
2026	qi	(Assets in ven)	joint name ind	icating the	extent of joint or	wnership will als	o have to be						
12/2/24													
12121	No),	Self	Spouse Name(S) Asha Devi	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name						
(20)	(1)		Rs- 10000/-	5000/-	-	-							
	(ii)	Banks, Financial Institutions And Non-Banking Financial Companies	-	-	-	-	-						
	(111)	Debentures and Shares in companies		-		-	-						
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		-		•							
	(v)	Motor Vehicles (details of make, etc.)	-	-		-							
	(vi)	Jewellery (give details of weight and value)	-	50 gram Gold 350 gm silver			Physical property of the control of						
	(vii)	Other assets, such as values	A										

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Ale- 6145

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Dependant-1 Name SHREE RAJENDRA PRASAD(FATHER)	Dependant-2 Name SMT. DROPATI DEVI(MOTHER)	Dependant-3 Etc. Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	5 katha land, birpur Arrah (Bhojpur)		-	•	-
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-		-	-	-
(iii)	Bulldings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	104 Square feet	- 7			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-	-	-	-
v)	Others (such as interest in property)	-	- 1	-		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

(a)	Description (i) Leans from Book	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 03.02.2023			
(a)	(i) Loans from Banks	A A STATE OF THE S	03.02.2023			
	(ii) Loans from financial institutions					
		•				
	(iii) Government Dues:					
	(a) dues to departments dealing with					
	government accommodation					
	(b) dues to departments dealing with					
	supply of water		Service and the service and the			
	(c) dues to departments dealing with					
	supply of electricity		THE SHOP IN THE PROPERTY OF THE			
	(d) dues to departments dealing with					
	telephones		evening the marks are to all the			
	(e) dues to departments dealing with					
	government transport (including					
	aircraft and helicopters)					
	(f) Other dues, if any					
	(1) Gard, daes, it ally					
			1			

(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AKXPT9077H	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(Iv) Property Tax		

Personal Detail

GPF/CPF/PRAN No.	PTS	PTS/BLA-1013								
Gender :- M (M/F)										
Date of Birth	:-	1	4	0	2	1	9	6	5	DD/MM/YYYY
Class/Group	:-	С) (A)	′B/C)					
Cadre	Bihar Vidhan Sabha, Patna (Full Name e.g. B.A.SBihar Administrative Service,									
							ice etc			
Home District :- Bhojpur (Arrah)										

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have undivided ancestral parental property. At present, the property belongs to my parent.

Name of Employee: Mohan Thakur

Place: PATNA Date: 08-02-2024 .

Designation: Department:

Lower Divistion Clerk BIHAR LEGISLATIVE ASSEMBLY

SECRETARIATE

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.